

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.2999 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Nehru Mahto, Advocate
For the State : Mr. Praveer Chatterjee, APP

Order No.02

Date: 09.09.2020

This case is taken up through video conferencing.

Learned counsel for the petitioner undertakes to remove the defect(s), as pointed out by the office, within a period of one week.

Put up this case under appropriate heading after one week.

(Rajesh Shankar, J.)

Sanjay/